

Morning Session.

PRL. CIVIL JUDGE AND JMFC, HOSAKOTE
In the Court of GIRISHA R B
ADDL. CIVIL JUDGE AND JMFC
Cause List Dated 20-04-2021

Case Type	Case No./Year	Sub Stage	Advocate
Summons to defendents			K R Anand Kumar
1) O.S.	117/2019		
HEARING			NARASIMHA MURTHY M
2) O.S.	65/2012		M Venkataswamy
3) O.S.	253/2013		P S Manjunatha
4) O.S.	241/2016		K SHIVASHANKAR
5) O.S.	175/2018		P S Manjunatha
6) O.S.	25/2021		
ISSUES			Harendra
7) O.S.	141/2019		Harendra
8) O.S.	75/2020		
EVIDENCE..			D L Somesh
9) O.S.	87/2011		
JUDGEMENT.			NAGARAJU C
10) O.S.	13/2012		
written statement			Chikka Erappa
11) O.S.	343/2019		Venkatesh B K
12) O.S.	276/2020		
Await summons			Y V Radhakrishna
13) O.S.	167/2020		
Hearing on IA			Lakshmana murthy N
14) O.S.	213/2018		
OBJECTIONS			MALLURIAH
15) O.S.	59/2012		B Lakshmikanthappa
16) O.S.	49/2017		C N Narayan
17) O.S.	51/2021		
payment balance			G. Shantha
18) O.S.	119/2014		
Summons to cws			APP
1) C.C.	1084/2012		APP
2) C.C.	574/2018		
NOTICE			

Morning Session.

3) C.C.	328/2005	app
HEARING		
4) C.C.	1285/2015	APP
5) C.C.	296/2017	APP
EVIDENCE..		
6) C.C.	528/2011	Assistant Public Prosecutor
7) C.C.	1379/2011	
8) C.C.	158/2012	
9) C.C.	1329/2012	
10) C.C.	1499/2012	
11) C.C.	268/2013	APP
12) C.C.	472/2013	APP
13) C.C.	737/2014	
14) C.C.	794/2014	App
15) C.C.	1217/2014	APP
16) C.C.	378/2015	
17) C.C.	1276/2015	
18) C.C.	306/2016	
19) C.C.	1069/2016	APP
20) C.C.	1324/2016	
21) C.C.	1788/2016	APP
22) C.C.	515/2017	APP
23) C.C.	650/2017	APP
24) C.C.	662/2017	APP
25) C.C.	1449/2017	APP
26) C.C.	22/2018	APP
27) C.C.	334/2018	APP
ARGUMENTS		
28) C.C.	1371/2013	APP
FRAMING OF CHARGE OR PLEA		
29) C.C.	792/2016 CHARGE	APP
30) C.C.	1370/2017 PLEA	APP
31) C.C.	1789/2019	APP
ACCUSED STATEMENT u/s 313 CrPC		
32) C.C.	506/2014	APP
JUDGEMENT.		
33) C.C.	1019/2009	APP M.Krishnamurthy
ORDERS		
34) Cri.Misc.	40/2021	Indramathi R
35) Cri.Misc.	41/2021	Indramathi R
await report		

Morning Session.

36) C.C.	1170/2013	APP
37) C.C.	198/2016	
Call on		Amaresh N Law Associates
38) C.C.	335/2012	APP
39) C.C.	713/2014	
Hearing Before Charge		APP
40) C.C.	72/2017	APP
41) C.C.	1319/2017	APP
42) C.C.	994/2018	APP
43) C.C.	1003/2018	APP
44) C.C.	1477/2018	APP
Summons to accused		APP
45) C.C.	711/2014	APP
46) C.C.	319/2019	APP
47) C.C.	705/2019	APP
48) C.C.	2657/2019	Shivakumar M
49) C.C.	1064/2020	APP
50) C.C.	1121/2020	APP
51) C.C.	1137/2020	APP
52) C.C.	1166/2020	APP
Re issue NBW against Accused		
53) C.C.	321/2011	
await orders		APP
54) C.C.	1699/2016	
Issue NBW to accused		G.V.K Associates
55) C.C.	1125/2011	APP
56) C.C.	639/2014	APP
57) C.C.	717/2014	APP
58) C.C.	20/2015	APP
59) C.C.	120/2016	
60) C.C.	208/2016	
61) C.C.	1180/2016	
62) C.C.	230/2017	APP
63) C.C.	791/2017	APP
64) C.C.	1173/2017	APP
65) C.C.	306/2019	APP
66) C.C.	1184/2019	G D Harisha
OBJECTIONS		
67) C.C.	267/2016	
68) C.C.	304/2016	

Afternoon Session.

PRL. CIVIL JUDGE AND JMFC, HOSAKOTE
In the Court of Vinayak Mayannavar
PRL. CIVIL JUDGE AND JMFC
Cause List Dated 20-04-2021

Case Type	Case No./Year	Sub Stage	Advocate
Summons to defendents			Gannedra Balal
1) O.S.	122/2012		P.N Srinath Advocate
2) O.S.	304/2014		T.C Narayanaswamy, Chukkerappa advocates
3) O.S.	320/2014		P Muniraju
4) O.S.	202/2018		
HEARING			G Shantha
5) O.S.	372/2016		C R Venkatesh
6) FDP	13/2017		A G Nagaraja
7) O.S.	50/2018		A G Nagaraja
8) O.S.	152/2018		Mylaraiah Associates
9) O.S.	166/2018		Lakshmana murthy N
10) O.S.	168/2018		T A Harish
11) O.S.	48/2019		H M Ananda Kumar
12) EX	5/2019		Muniraju K N
13) O.S.	138/2020		shivashankar
14) O.S.	212/2020		
EVIDENCE..			Manjunath M
15) O.S.	216/2020		
ARGUMENTS			NII
16) O.S.	154/2008		G Shantha
17) O.S.	494/2014		
FIRST HEARING			B K Muniraju
18) O.S.	100/2021		
ORDERS			Nitin AM and Associates
19) O.S.	26/2021		
Await Notice			P Muniraju
20) EX	23/2018		
await report			P MUNIRAJU
21) EX	7/2011		
Call on			NIL
22) O.S.	24/2012		nil

Afternoon Session.

23) O.S.	166/2015	S M Hanumantha Rao
<u>Defendant Evidence</u>		KR
24) O.S.	42/2012	ML
		A.G Nagaraja , M.Rukmini , Pramila and L Deepak Advocates
25) O.S.	350/2014	K C Amarnath
26) O.S.	378/2014	
<u>Emergent Notice</u>		S M Hanumantha Rao
27) O.S.	230/2019	T S Srinivas
28) O.S.	334/2019	
<u>For Enquiry</u>		KR Muniraja
29) Misc	5/2018	
<u>Further Evidence</u>		T C Narayanaswamy
30) O.S.	240/2013	Nagaraj
31) O.S.	282/2014	A G Nagaraja
32) O.S.	206/2017	D S Mali Patil
33) O.S.	276/2017	
<u>Steps</u>		DL SOMESH nil
34) O.S.	78/2011	Jayaprakash
35) O.S.	72/2018	K Varaprasad
36) O.S.	264/2019	
<u>FURTHER PLAINTIFF EVIDENCE</u>		Doddegowda H S
37) O.S.	268/2017	
<u>Plaintiff Evidence</u>		NIL NIL
38) O.S.	50/2012	T C Narayanaswamy
39) O.S.	86/2013	K Shivashankar
40) O.S.	224/2014	C N Narayan
41) O.S.	104/2015	K R Muniraja
42) O.S.	242/2015	Hareesh M
43) O.S.	268/2015	Hareesh M
44) O.S.	269/2015	Hareesh M
45) O.S.	270/2015	Hareesh M
46) O.S.	244/2016	
47) O.S.	262/2016	A G Nagaraja
48) O.S.	74/2017	Muniraju.K.N , Anitha Muniraju
49) O.S.	228/2017	Arjun bhonsle
50) O.S.	10/2018	N Ravi Shankar
51) O.S.	76/2018	B M Ananthprabhakara
52) O.S.	198/2018	

Afternoon Session

86) O.S.	428/2014	K Shivashankar
87) O.S.	522/2014	N Ravi Shankar
88) O.S.	526/2014	S M Hanumantha Rao
89) O.S.	550/2014	S M Hanumantha Rao
90) O.S.	220/2015	B Lakhmi kanthappa
91) O.S.	176/2016	BM Ananthaprabhakara
92) O.S.	78/2017	a
OBJECTIONS		
93) O.S.	134/2012	P.Muniraju GP
94) Misc	14/2018	Ravi shankar
95) O.S.	286/2018	A G Nagaraja
96) Misc	15/2019	A G Nagaraja
97) O.S.	220/2020	T C Shiva Prasad
Summons to cws		
1) C.C.	1128/2015	APP
SUMMONS		
2) C.C.	1391/2012	APP NIL
3) C.C.	1396/2012	HAREESH M
4) C.C.	682/2015	D L Somesha
NOTICE		
5) P.C.R.	220/2015	SM Hanumantha rao and NK Prakash
6) P.C.R.	161/2016	Thamma reddy V
HEARING		
7) C.C.	334/2017	APP
8) P.C.R.	93/2020	APP
9) P.C.R.	94/2020	APP
10) P.C.R.	95/2020	APP
11) P.C.R.	96/2020	APP
EVIDENCE..		
12) C.C.	986/2014	Nagaraj M
13) C.C.	1708/2014	Umakanth and Rathnamma
14) C.C.	1257/2017	C N Narayan
15) C.C.	1093/2018	Harendra
ORDERS		
16) Cri.Misc.	158/2020	D M Krishna
17) Cri.Misc.	24/2021	Sri lakshmi S
Further Evidence		
18) C.C.	1256/2017	C N Narayan

Afternoon Session

53) O.S.	366/2018	Mylarajah
54) O.S.	32/2019	Harendra
55) O.S.	46/2019	Harendra
56) O.S.	76/2019	Ramchandra
57) O.S.	132/2019	D L Somesha
58) O.S.	218/2019	A G Nagaraja
59) O.S.	268/2019	G Shantha
60) O.S.	282/2019	A G Nagaraja
61) O.S.	126/2020	Harendra
Amended plaint		
62) O.S.	54/2014	G Shantha
63) O.S.	356/2016	Sunil
written statement		
64) O.S.	358/2018	M Rachandra Gowda
65) O.S.	250/2019	C R Krishnamurthy
Cross of DW		
66) O.S.	184/2008	kmd hvr
67) O.S.	284/2009	
68) O.S.	56/2012	R RAGHUPATHI GOWDA
cross of dw2		
69) O.S.	294/2012	M. Venkataswamy HMG
Cross of pw		
70) O.S.	276/2007	Nil
71) O.S.	218/2009	Nil
72) O.S.	72/2011	nil nil
73) O.S.	298/2011	Nil
74) O.S.	48/2012	NIL nil
75) O.S.	128/2012	vk KSR
76) O.S.	146/2012	D N ARUN KUMAR
77) O.S.	242/2012	
78) O.S.	244/2012	K.G.Ramakrishnaiah
79) O.S.	228/2013	K Shivashankar
80) O.S.	378/2013	H S Doddegowda
81) O.S.	404/2013	T C Narayanaswamy
82) O.S.	40/2014	M Venkataswamy
83) Misc	11/2014	P Lakshminarayana
84) O.S.	302/2014	T.V Anjinappa
85) O.S.	328/2014	ma

Afternoon Session.

19) C.C.	1281/2020	APP
sworn statement		
20) P.C.R.	34/2020	M Subramanya
21) P.C.R.	58/2020	S M Hanumantha Rao
22) P.C.R.	126/2020	N Govinda Gowda
23) P.C.R.	171/2020	Sri lakshmi S
24) P.C.R.	205/2020	P.M.Gopi
25) P.C.R.	2/2021	S M Raju
Cross of pw		
26) C.C.	1324/2015	
27) C.C.	1325/2015	
28) C.C.	1258/2017	C N Narayan
Issue NBW to accused		
29) C.C.	960/2013	M Anand
30) C.C.	1724/2014	APP
31) C.C.	1235/2017	Harendra
32) C.C.	493/2019	Tomy Sebastian Associates
Notice to Respondent		
33) Crl.Misc.	25/2021	M K Ramesh gowda